

[Translation]

**Selection Grade to SC/ST Teachers of  
Delhi Administration**

\*293. SHRI R.P. SUMAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether teachers belonging to Scheduled Castes/ Scheduled Tribes under Delhi Administration used to get selection grade before January, 1986 according to reservation policy;

(b) if so, the details thereof;

(c) whether the said procedure is being followed under the new pay scales given to teachers w.e.f. 12 August, 1987;

(d) if not, the reasons therefor;

(e) whether there is a provision in the new pay scales to grant selection grade to 20 percent of teachers and if so, whether this rule is applicable to SC/ST teachers and if not, the reasons therefor; and

(f) the future policy of Government in respect of selection grade and the reasons for not following the Reservation Policy?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) to (f). In the pre-revised pay-scales for school teachers applicable upto 31.12.85 in Delhi, 15% and 7 1/2% of selection grade posts were reserved for teachers belonging to Scheduled Castes and Scheduled Tribes categories respectively. With effect from 1.1.1986, the Government have sanctioned new pay-scales for teachers under which the number of posts in selection scale is 20% of the posts in the senior scale for each category. The provision for reservation in selection scale for Scheduled Castes and Scheduled Tribes remains unchanged.

SHRI R. P. SUMAN: Mr. Speaker, Sir, in his reply to my question, the hon. Minister

has just now stated that no changes have been made in the reservation policy. Prior to January 1986, the reservation policy in respect of selection grade was being implemented fully, but benefit of reservation is not being given to them after implementation of new senior scale w.e.f. 1.1.86. I can say it on the basis of specific information gathered by me. In addition to it, reservation policy is not being adhered to with regard to selection grade in new scales to be given to 20% of the teachers. I would like to know from the hon. Minister as to why the benefits of reservation is not being provided to the teachers of reserve categories? Will hon. Minister look into the matter and take action against the persons responsible for violating the reservation policy which has not so far been changed, as stated by the hon. Minister.

SHRI L. P. SHAHI: Sir, as I said that the provision of 15 percent and 7 1/2 percent are there in both the selection grades, where grades change after 12 years and 24 years. If any specific case of violation of reservation policy is brought to my notice, I will get it enquired and action would be taken. In old pay-scale, promotion in grade was given only once whereas in the new pay-scales, promotions are given twice, first after 12 years of service and second 24 years of service. For the teachers belonging to general category, they may get the grade promotion in 18 or 19 years instead of 12 years, but in the case of teachers belonging to reserved categories, they are promoted immediately after completing 12 years of service. If the hon. Member bring any specific case, in which this policy has been violated, in my notice, I will surely get it enquired.

SHRI R. P. SUMAN: The hon. Minister has not replied to the last part of my question in which I asked about the future policy of the Government in respect of selection grade.

MR. SPEAKER: He has replied.

SHRI L. P. SHAHI: If this part is related to the schools of Delhi Administration, I can say that no decision has yet been taken in.

respect of 20 per cent posts of selection grade, both for general as well as reserved categories in the schools run by Delhi Administration and we have asked them to take early decision on the issue. Only then it can be known as to whether the teachers belonging to reserved categories have got the selection grade or not.

**SHRI RAM PYARE PANIKA:** Mr. Speaker, Sir, although this question is related to Delhi, I would like to submit that the Home Ministry does issue guidelines from time to time with regard to reservation policy, not only to the Education Department, but also to the Irrigation Department and others. But due to the non-implementation of the Government's policy regarding the scheduled castes and scheduled tribes in the education department, the decision is shelved at every level. The hon. Minister is a benefactor of weaker section, so I would like to know whether any time bound programme will be made regarding implementation of reservation policy in education department to clear the backlog at all the levels.

**SHRI L. P. SHAHI:** If the hon. Member have any information regarding the non-implementation of the policy, then he may bring it to my notice. I will look into it. If necessary, I will have discussion with him.

[English]

#### **Composition of Central Teams for Flood Relief**

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\*294 **SHRI C. MADHAV REDDY:**  
**SHRI M. RAGHUMA REDDY:**

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government had constituted central teams to take stock of the loss caused to crops and property due to recent floods in the country;

(b) if so, the composition of the teams;

(c) whether all the teams have submitted their reports to Government; and

(d) if not, the reasons for the delay?

**THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND CO-OPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV):** (a) to (d). A Statement is given below.

#### **STATEMENT**

(a) Yes, Sir. Central Teams have been constituted in respect of all the 17 States which have submitted detailed memoranda so far seeking Central assistance in the wake of floods during the monsoon of 1988.

(b) The details of the composition of the Central Teams are given in the Annexure below.

(c) All the 16 Central Teams which have completed their visits of the flood affected States have submitted their report. One Team is due to visit the flood affected State shortly.

(d) Does not arise.